



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]



Cause List





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NOTICE

IT IS FOR INFORMATION OF ALL CONCERNED THAT THE HEARING MATTERS OF THE FOLLOWING BENCHES WILL BE TAKEN UP BY THE HON'BLE JUDGES SHOWN AGAINST EACH BENCH FOR THE PERIOD INDICATED BELOW.

	BENCH	NAME OF THE JUDGES	PERIOD
	[DIVISION BENCH-I] [COURT NO. 2] <i>This Bench will take up matters pertaining to:</i> <ol style="list-style-type: none">1. Writ Appeals other than Foreigner matters.2. PIL and Taken up Matters.3. Writ Petitions against Order of CAT.4. Confirmation of Decree of Divorce and such Matrimonial Appeals.5. Contempt Matters relating to Division Bench- I.6. Income Tax Appeal matters.7. Appeals under Companies Act.8. SARFAESI Act matters. <i>Any such matters as may be specifically directed to be listed.</i> <i>(Matters that might involve extreme urgency)</i>	HON'BLE THE CHIEF JUSTICE(ACTING) AND HON'BLE MR. JUSTICE MANISH CHOUDHURY	FROM 04-01-2021 TO 12-01-2021
	[CIVIL BENCH-III] [COURT NO. 3] <i>This Bench will take up matters pertaining to:</i> <ol style="list-style-type: none">1. Writ Petition (Civil) relating to service of Teacher of Provincialised Schools2. Writ Petition (Civil) relating to Academic Matters.3. Writ Petition (Civil) relating to Academics Institutions.	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK	-DO-

	<p>[DIVISION BENCH-II] [COURT NO. 4]</p> <p><u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> 1. Writ Appeal (Foreigners Matter). 2. Writ Petition (Foreigners Matter). 3. Custodial Death. 4. Hill Reference Matter. 5. WP(C) relating to Police and Army Actions. 6. Contempt Petition (Criminal) 7. Criminal Appeal including Hill Appeal. 8. Contempt matters relating to Division Bench-II. 9. WP(C) (Division Bench). 10. Criminal Appeal (J) 11. Criminal Appeal 12. Death Reference Cases. <p>Any such matters as may be specifically directed to be listed.</p>	<p>HON'BLE MR. JUSTICE MANOJIT BHUYAN AND HON'BLE MR. JUSTICE SOUMITRA SAIKIA</p>	<p>-DO-</p>
	<p>[CIVIL BENCH-III] [COURT NO. 6]</p> <p><u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> 1. Writ Petition (Civil) relating to state Govt. employees. 2. Writ Petition (Civil) relating to Service in Local Bodies, Banks, and PSU etc. 3. Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces. 4. Writ Petition (Civil) under Labour and Industrial Law etc. 5. W.P (Crl.) Matters. 6. Company matters. 	<p>HON'BLE MR. JUSTICE SUMAN SHYAM</p>	<p>-DO-</p>
	<p>[CRIMINAL SINGLE BENCH] [COURT NO. 7]</p> <p><u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> 1. Bail Matters. 2. Criminal Revision. 3. Criminal Petition 4. Pension and other related matters 	<p>HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN.</p>	<p>-DO-</p>
	<p>[CIVIL BENCH-II AND IV] [COURT NO. 9]</p> <p><u>This Bench will take up matters pertaining to</u></p> <ol style="list-style-type: none"> 1. Writ Petition (Civil) relating to Settlement by State Government etc . 2. Writ Petition relating to Land Matter. 3. Residuary Writ Petitions except Police/Army action. 4. Writ Petition (Civil) relating to service of Teacher of Provincialised Schools 5. Writ Petition (Civil) relating to Academic Matters. 6. Writ Petition (Civil) relating to Academics Institutions. 	<p>HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA.</p>	<p>-DO-</p>

	<p>[CIVIL BENCH-I] [COURT NO. 10]</p> <p><u>This Bench will take up matters pertaining to :</u></p> <ol style="list-style-type: none"> 1. Civil Revision Petition. 2. Civil Revision Petition (I/O). 3. Testamentary Cases 4. Second Appeal Order 5. Land Acquisition Appeal (S/B). 6. Arbitration Appeal (S/B). 7. RSA. 8. MAC Appeal(Including Hearing) 9. Transfer Petition(Civil) 10. First Appeal Order. 11. Tax Matters. 	<p>HON'BLE MR. JUSTICE KALYAN RAI SURANA</p>	<p>-DO-</p>
	<p>[CIVIL BENCH-IV] [COURT NO. 11]</p> <p><u>This Bench will take up matters pertaining to</u></p> <ol style="list-style-type: none"> 1. Writ Petition (Civil) relating Settlement by State Government 2. Writ Petition relating to Land Matter. 3. Residuary Writ Petitions except Police/Army action. 	<p>HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA.</p>	<p>-DO-</p>
	<p>[CRIMINAL SINGLE BENCH] [COURT NO. 13]</p> <p><u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> 1. Criminal Appeal including Criminal Appeal (Jail). 2. Bail matters. 3. Pension and other related matters 	<p>HON'BLE MR. JUSTICE AJIT BORTHAKUR</p>	<p>-DO-</p>
	<p>[CRIMINAL SINGLE BENCH] [COURT NO. 14]</p> <p><u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> 1. Tr. Petition (Crl.) 2. Bail matters. 3. Pension and other related matters 	<p>HON'BLE MR. JUSTICE HITESH KUMAR SARMA</p>	<p>-DO-</p>
	<p>[CIVIL AND CRIMINAL] [COURT NO. 15]</p> <p><u>This Bench will take up matters pertaining to :</u></p> <ol style="list-style-type: none"> 1. MFA. 2. Civil Revision Petition. 3. Civil Revision Petition (I/O). 4. Criminal Revision Petition. 5. Criminal Petition. 	<p>HON'BLE MR. JUSTICE MIR ALFAZ ALI</p>	<p>-DO-</p>

	<p>[CIVIL BENCH-III AND IV] [COURT NO. 16]</p> <p><i>This Bench will take up matters pertaining to:</i></p> <ol style="list-style-type: none"> 1. Writ Petition (Civil) relating to State Govt. Employees. 2. Writ Petition (Civil) relating to Service in Local Bodies, Banks, and PSU etc. 3. Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces. 4. Writ Petition (Civil) under Labour and Industrial Law etc. 5. Writ Petition (Civil) relating to Settlement by State Government etc. 6. Writ Petition relating to Land Matter. 7. Residuary Writ Petitions except Police/Army action. 	<p>HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI.</p>	<p>-DO-</p>
	<p>[CIVIL BENCH-IV] [COURT NO. 18]</p> <p><i>This Bench will take up matters pertaining to</i></p> <ol style="list-style-type: none"> 1. Writ Petition (Civil) relating to Settlement by State Government etc. 2. Writ Petition relating to Land Matter. 3. Residuary Writ Petitions except Police/Army action. <p><i>This Bench will sit after rising of Division Bench-I.</i></p>	<p>HON'BLE MR. JUSTICE MANISH CHOUDHURY</p>	<p>-DO-</p>
	<p>[COURT NO. 19]</p> <p><i>This Bench will take up Matters pertaining to:</i></p> <ol style="list-style-type: none"> 1. Writ Petition (Civil) relating to state Govt. employees. 2. Writ Petition (Civil) relating to Service in Local Bodies, Banks, and PSU etc. 3. Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces. 4. Writ Petition (Civil) under Labour and Industrial Law etc. 5. MAC Appeal. 6. Tax matters. <p><i>This Bench will sit after rising of Division Bench-II on Tuesday and Thursday and at 2:00 P.M. on Monday, Wednesday and Friday.</i></p>	<p>HON'BLE MR. JUSTICE SOUMITRA SAIKIA</p>	<p>-DO-</p>